

DDA Flats in Madipur

2220. SHRI YUSUF BEG: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) whether Government have received any complaints about DDA flats constructed by Slum Department in Pocket in Pocket 'E' of Madipur, Delhi; and

(b) if so, the action proposed to be taken by Government in this regard?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAM): (a) and (b). Slum Wing of the Delhi Development Authority has reported that a complaint was received from Residents Welfare Association, Madipur, E Block, DDA (Slum Janta Flats). On verification it was found that excepting the three allegations mentioned below, the causes of complaint were not genuine:—

- (i) Some rain water pipes were found not discharging rain water properly from the balconies;
- (ii) Open space earmarked for shopping complex had been developed as grassy lawns; and
- (iii) Garbage from the complex is not being removed.

Slum Wing has taken action for removing the causes of complaint.

Development of Patna

2221. PROF. SHAILENDRA NATH SHRIVASTAVA: Will the Minister of URBAN DEVELOPMENT be pleased to state:

(a) the number of proposals submitted by Bihar Government to Union Government for urban development during December,

1989 to June, 1990;

(b) the names of the schemes which are fully controlled by Union Government and the names of the proposals in respect of which partial assistance has been sanctioned;

(c) whether Bihar Government has submitted any scheme to Union Government for the integrated development of its capital Patna; and

(d) if so, the details thereof?

THE MINISTER OF URBAN DEVELOPMENT (SHRI MURASOLI MARAM): (a) and (b). Central assistance for Urban Development is provided to the States/Union Territories through the Scheme of Integrated Development of Small and Medium Towns. Under Under this Scheme, no proposal has been received from the Government of Bihar during the period from December, 1989 to June, 1990. However, proposals for the towns of Madhubani, Darbhanga and Bihar Sharif, received earlier were approved during this period and amounts of Rs. 29545 lakhs, Rs. 29.75 lakhs and Rs. 29.75 lakhs respectively, were released to these towns as part of the central assistance.

(c) No, Sir.

(d) Does not arise.

Meningitis in Delhi

2222. SHRI HARISH PAL: Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(c) the total number of persons died due to meningitis in the country, State-wise;

(b) the number in Delhi during the last six months; and